

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
CAA- 07 /230-232/ND/2020

**IN THE MATTER OF:**

Open Technologies India Pvt. Ltd. & ESQ Management Solutions India Pvt. Ltd.

....Applicant

**SECTION**

u/s 230-232

Order delivered on 17.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Tania Sharma for OL

**ORDER**

Adjourn the matter to 17.04.2020.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)